

About 1.66 lakh families settled in Assam, Tripura, Bihar, Orissa, Uttar Pradesh, Madhya Pradesh and Rajasthan have been advanced rehabilitation loans. The cases of about 700 families in Bihar, Uttar Pradesh and Madhya Pradesh are under consideration. It is estimated that another 6,000 families will be given rehabilitation loans in Assam and Tripura.

#### Okhla Industrial Estate

798. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 521 on the 18th August, 1960 and state the progress since made in the construction of 40 buildings for factories under the scheme for the expansion of Okhla Industrial Estate, which was entrusted to National Small Industries Corporation?

**The Minister of Industry (Shri Manubhai Shah):** Out of 40 factory buildings under construction, 32 are expected to be ready by March, 1961 and the remaining 8 by May, 1961.

#### Agricultural Tractors

799. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 494 on the 18th August, 1960 and state the up-to-date progress made in connection with the manufacture of agricultural tractors?

**The Minister of Industry (Shri Manubhai Shah):** Of the four firms licensed for the manufacture of agricultural tractors, one has gone into production from September, 1960. It produced 20 tractors during that month and is expected to produce 50 tractors during November, 1960.

The applications of two other manufacturers for import of machinery components have also been cleared recently and they are likely to go into production soon.

1372(Ai)LS—3.

#### Sale of Car by a Foreigner

800. { **Shri D. C. Sharma:**  
**Shri Raghunath Singh:**

Will the Prime Minister be pleased to state:

(a) whether it is a fact that one Mr. Daniel Ambatchew, Third Secretary in the Imperial Ethiopian Embassy while going on transfer sold his car without necessary permission of the Government and was arrested while he was due to leave the country;

(b) if so, the action taken against him;

(c) whether it is a fact that the number of such cases is on the increase; and

(d) if so, the steps taken or proposed to be taken to check such tendency?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) The deal was cancelled and Mr. Ambatchew was allowed to leave the country after handing over the car in question to his Embassy. The facts of the case have been brought to the notice of the Government of Ethiopia.

(c) and (d). No, Sir. However, the Government have taken steps to ensure that attempts to make such deals do not culminate in actual transfer of ownership of motor cars. It is not in the public interest to announce details of the steps taken or proposed to be taken.

#### Beggars

801. { **Shri D. C. Sharma:**  
**Shri B. C. Mullick:**

Will the Minister of Planning be pleased to state the progress made in the studies through research schemes instituted by the Planning Commission to check the beggar menace?